

42

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 58/73(4)/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Manisha Singh
V/s.
Neesa Leisure Ltd.

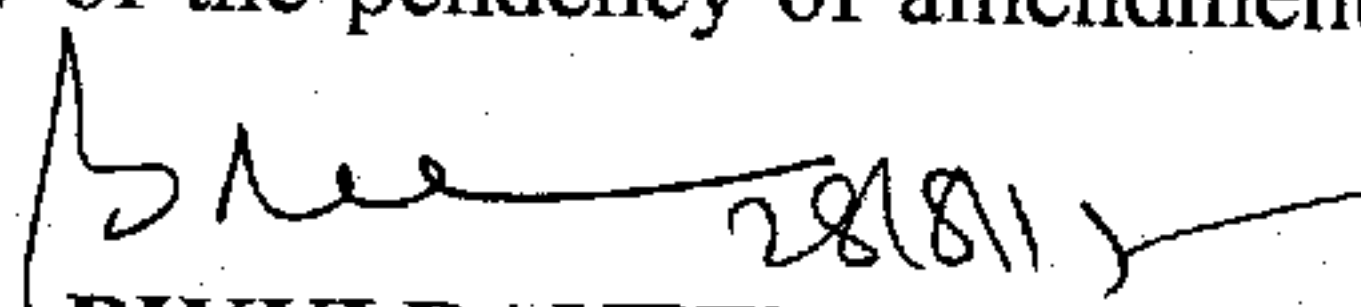
Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHOK SACHDEVA	A.R.	Ret.	
2.				

ORDER

Learned Authorised Representative Mr. Ashok Sachdeva present for Original petitioner. None present for Original Respondent.

List main CP no. 58/2017 on 19.09.2017 in view of the pendency of amendment application in CP 11/2016.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.